

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.06.2020 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

**In the Court of Hon’ble Mr. Justice Venugopal M., Member (Judicial) and Hon’ble Mr. Justice Anant Bijay Singh
Member (Judicial)**

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 549 of 2020	Narendra Kumar Agarwal & Anr. Vs. Monotrone Leasing Pvt. Ltd. & Anr.	Suhita Mukhopadhyay	
2.	Comp. App. (AT) (Ins) No. 550 of 2020	Vipul Ltd. Vs. Solitaire Buildmart Pvt. Ltd.	Rajnish Sinha	

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 260 of 2020	Oriental Bank of Commerce Vs. Mittal Corp Ltd.	Ankit Raj	
4.	Comp. App. (AT) (Ins) No. 320 of 2020	Manasi Indrajit Wadkar Vs. Andhra Bank & Anr.	Abhishek Baid	

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By the order of Hon’ble Acting Chairperson

-sd/-

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